- iv) Additional General Managers,Principal Heads of Department
- 59 years on the date of occurrence of the vacancy falling in the turn of an officer
- (b) The details regarding the total number of Divisional Railway Managers and General Managers all over the country as on 01 January 2010, category-wise are as under:-

Post	SC	ST	OBC	Others	Total
DRM	8	2	85	58	68
GM or equivalent	1	0	NR.	2 5	26

^{*}Not available because at the time of their initial recruitment, there was no reservation for Other Backward Classes (OBC)

Details regarding the total number of Office Superintendents which is a Group-C post, is being collected and will be laid on the Table of the Sabha.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Sanctions of KVK at Bhind in Madhya Pradesh

†2881. SHRI RAGHUNANDAN SHARMA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether a Krishi Vigyan Kendra (KVK) has been sanctioned for district Bhind in Madhya Pradesh; and
 - (b) if so, the current status and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) Yes, Sir, Krishi Vigyan Kendra (KVK) has been established in Bhind district of Madhya Pradesh.

- (b) (i) This KVK in Bhind district is functioning under the administrative control of Rajmata Vijayaraje Scindia Krishi Vishwa Vidyalaya, Gwalior, MP.
 - (ii) A budgetary provision of Rs.239.86 lakh has been made for the KVK, Bhind during the XI Plan. For the establishment of infrastructural facilities an allocation of Rs. 157.90 lakh was made during the XI Plan.

[†]Original notice of the question was received in Hindi.

(iii) The KVK is undertaking its mandatory activities like technology assessment, refinement, frontline demonstration and training of farmers, rural youth and extension functionaries. The action plan for 2010-11 is being finalized and has been approved.

Proposal for cattle and dairy development

†2882. SHRIMATI MAYA SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Ministry has received any proposal from the State Government of Madhya Pradesh for expansion of dairy development as well as animal husbandry under the special package announced by Government for the development of Bundelkhand;
- (b) if so, the amount thereof and the reasons of pendency of the proposal received from the State Government till date; and
 - (c) whether pendency of proposals doesn't create hurdles in development works?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. K.V. THOMAS): (a) Yes Sir,

(b) and (c) Govt. of Madhya Pradesh submitted a proposal for Rs. 9,583.60 lakh for the years 2009-10, 2010-11 and 2011-12 together for dairy development and animal husbandry under the 'Special Package for Drought Mitigation and a Comprehensive Package for Integrated Development of the Bundelkhand Regions of Uttar Pradesh and Madhya Pradesh'. The proposal submitted under Additional Central Assistance component (Rs. 6,070 lakh) has already been approved and an amount of Rs. 3,480 lakh has been sanctioned by the Planning Commission for release during 2010-11. In addition, Rs.275 lakh has been released by the Department of Animal Husbandry, Dairying and Fisheries, Govt, of India to Madhya Pradesh in July 2010 under 'Assistance to State for Control of Animal Diseases' schemes for the purposes including vaccination, strengthening of disease investigation labs, training vets and para-vets and awareness cum health camps in Bundelkhand region.

†Original notice of the question was received in Hindi.